


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. Ind-3634/252/HDB/2017
NAME OF THE COMPANY	Krishna Godavari LNG Terminal Private Limited
NAME OF THE PETITIONER(S)	Krishna Godavari LNG Terminal Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghusudan Rao	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

Heard Shri G. Bhupesh, Learned Counsel for the Applicant.

CA is disposed by separate orders.

  
Member (J)

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